

Pending payments to Andhra Pradesh under MGNREGA

3963. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is to release several crores of rupees under MGNREGA to Andhra Pradesh since the last four years;
- (b) if so, the details thereof including reasons for pendency; and
- (c) the funds claimed by the State and released so far during the last four years under this programme?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment programme. The Ministry releases funds to the States/UTs based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. During the last four years, Central fund released to Andhra Pradesh is on increasing trend and details are as under:—

(₹ in lakh)

Financial Year	Central fund released to Andhra Pradesh
2015-16	3,07,380.33
2016-17	3,94,021.19
2017-18	5,12,763.00
2018-19	6,71,458.36

Connecting habitations under PMGSY

3964. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is a good progress in connecting eligible habitations under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof; and

(c) the number of habitations connected under the programme along with the details of kilometers of roads laid?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) As on 23rd July, 2019, out of the 1,78,184 eligible and unconnected habitations of population size of 500+ in plain areas and 250+ in Special category States, Deserts, Tribal and Backward Districts (as per Census, 2001) identified for coverage under the Pradhan Mantri Gram Sadak Yojana (PMGSY), 1,66,241 habitations have been connected through all-weather roads, including 16,086 habitations connected by States out of their own resources. 4,053 habitations are dropped or are non-feasible. Of the remaining 7,890 sanctioned habitations, States have reported that 2,495 habitations are not feasible as of now due to reasons such as forest clearance, land issues and Court cases etc. Since inception till 23rd July, 2019, a total of 6,02,291 km. road length has been completed under the scheme.

Spending on MGNREGA

3965. SHRI RITABRATA BANERJEE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the spending on MGNREGA, the State-wise and year-wise details thereof;
- (b) the total employment opportunities created and the details of infrastructure activities taken up, the State-wise and year-wise details thereof; and
- (c) the reasons for slack in demand, despite high unemployment rates?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) State/UT-wise details of expenditure reported by States in Management Information System (MIS) under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two financial years is given in Statement-I (*See below*).

(b) State/UT-wise details of persondays generated and category-wise completed works under MGNREGS during the last two financial years are given in Statement-II. (*See below*).

As per Schedule-I of the MGNREGA, the focus of the Scheme shall be on the following major category of works:—

- (i) Public works relating to Natural Resource Management.
- (ii) Community assets or Individual assets for vulnerable sections.